

Setting up of Slaughter Houses*[Translation]*

*443. SHRIMATI SHEELA GAUTAM :
 PROF. RASA SINGH RAWAT :

Will the Minister of ANIMAL HUSBANDRY AND DAIRYING be pleased to state

(a) whether the Government have formulated any scheme for setting up of new slaughter houses in the country;

(b) if so, the details thereof, State-wise;

(c) the reasons for setting up certain slaughter houses near the airports.

(d) whether the attention of the Government has been drawn to the newsitem captioned "Notice to Cabinet Secretary", appearing in the Hindustan Times dated August 5, 1996, and

(e) if so, the reaction of the Government thereto?

THE MINISTER OF STATE OF THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING IN THE MINISTRY OF AGRICULTURE (DR. RAGHUVANSH PRASAD SINGH) (a) and (b) The Central Government does not establish any slaughter house itself. It only provides assistance to state for modernization/establishment of service slaughter houses for production of hygienic meat. Assistance is also provided to meat processing plants as also export oriented slaughter houses which are supported by State Governments. State wise list of slaughter house/meat processing units assisted is as enclosed as statement

(c) It is proposed to give assistance on priority basis for modernization/establishment of modern slaughter houses outside 10 km radius of airports to prevent bird hit hazards to aircraft

(d) Yes, Sir

(e) The notice and petition have not yet been received from the Hon'ble Delhi High Court.

STATEMENT

STATE-WISE DETAILS OF SLAUGHTER HOUSE/MEAT PROCESSING PLANTS PROJECTS ASSISTED BY GOVERNMENT

State	Number of Projects	Locations
1	2	3
Andhra Pradesh	5	Hyderabad, Nellore, Vijayawada, Guntur, Vishakhapatnam
Assam	4	Guwahati (2) Nazira, Silcher

	1	2	3
Goa		1	Usgaon
Himachal Pradesh		1	Shimla
Jammu & Kashmir		1	Srinagar
Karnataka		1	Bangalore
Kerala		13	Thrissur, Kottayam, Muvattupuzha, Irinjalakude, Thiruvalla, Tripunithura, Thiruvananthapuram (2) Manjari, Angamaly, Mallapuram, Kannur
Madhya Pradesh		3	Bhopal, Gwalior, Raipur
Maharashtra		7	Nanded, Koregaon, Shrirampur (2) Kalyan (2), Ahmednagar
Mizoram		1	Aizwal
Nagaland		2	Dimpur, Tijit
Punjab		1	Derabassi
Sikkim		1	Majithar
Tamil Nadu		2	Saidapet, Perambur
Tripura		1	Agarthala
Uttar Pradesh		10	Allahabad (6), Aligarh (2) Agra, Lucknow
West Bengal		1	Durgapur
Chandigarh (UT)		1	Chandigarh

*[English]***Encroachment of Forest Land**

*444. SHRI HANNAN MOLLAH : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether the encroachment, transfer and sale of land of Reserve Forests/Khasland in Sikkim was enquired into by the Regional Chief Conservator of Forests, Bhubaneswar;

(b) whether pursuant to the memorandum by some Senior Citizens of Sikkim, the Assistant Inspector General of Forests (EZ) inspected the areas;

(c) if so, the gist of findings of both the reports submitted by RCCF, Bhubaneswar and AIG (EZ); and

(d) the action proposed to be taken by the Government in this matter?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (CAPT. JAI NARAYAN PRASAD NISHAD) (a) Yes, Sir.

(b) The area was inspected by Regional Office, Bhubaneswar pursuant to the memorandum by some Senior Citizens of Sikkim.